

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 22-MAY-2026 (FRIDAY)

**BEFORE SHRI DUVVURU RL REDDY, VICE PRESIDENT
AND SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS Court Room 1 Google Meeting Id : gng-ecrb-zsa								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	20	KOL	2026	2018-19	[D] DARKIN DISTRIBUTORS PVT LTD	A	RK/AM
2	MA	56	KOL	2026	22-23 to 26-27	[D] ASSOCIATION FOR DEVELOPMENT OF HUMAN AND COMMUNITY REBUILDING	A	RK/AM

**BEFORE SHRI DUVVURU RL REDDY, VICE PRESIDENT
AND SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS Court Room 1 Google Meeting Id : gng-ecrb-zsa								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	55	KOL	2026	2011-12	[A] BHAKTIPADA KUNDU	A	DRL/VP

**BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER
AND SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS Court Room 2 Google Meeting Id : ron-rrqo-ant								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	35	KOL	2026	2013-14	[D] ANDREW YULE AND COMPANY LIMITED	A	GM/JM
2	MA	37	KOL	2026	2011-12	[D] RAGHUPATI CONSULTANTS PRIVATE LIMITED	C	LPS/AM
3	MA	38	KOL	2026	2014-15	[A] ZEN STOCK AND SHARE BROKING PVT LTD	C	GM/JM

**BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER
AND SHRI RAKESH MISHRA, ACCOUNTANT MEMBER**

EARLY HEARING PETITIONS Court Room 2 Google Meeting Id : ron-rrqo-ant								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	830	KOL	2026	2022-23 to 2026-27	[A] DAWAT-E-ISLAMI HIND	A	

STAY APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	SA	27	KOL	2026	2017-18	[A] BANK EMPLOYEES FEDERATION WB	A	

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BEFORE **SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**
AND **SHRI SONJOY SARMA, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS Court Room 3 Google Meeting Id : xre-hvrq-heh										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author		
1	MA	152	KOL	2025	2020	[D] LAKHOTIA TRANSPORT CO. PRIVATE LIMITED	C	RK/AM		

BEFORE **SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**
AND **SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS Court Room 3 Google Meeting Id : xre-hvrq-heh										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author		
1	MA	51	KOL	2025	2017-18	[A] SUNIL KUMAR MISHRA	B	PKC/JM		
2	MA	52	KOL	2025	2017-18	[D] SUNIL KUMAR MISHRA	B	PKC/JM		
3	MA	206	KOL	2025	2012-2013	[D] LAGAN VINCOM PVT. LTD.	A	RK/AM		
4	MA	23	KOL	2026	2021-2022	[A] BABA HI-TECH PVT. LTD.	A	RK/AM		
5	MA	49	KOL	2026	2015-2016	[A] CHIRANJILAL TEA COMPANY PVT. LTD.	A	PKC/JM		
6	MA	62	KOL	2026	2013-2014	[A] THE DAKSHIN DINAJPUR DISTRICT CENTRAL COOPERATIVE BANK LTD.	A	RK/AM		
7	MA	63	KOL	2026	2014-2015	[A] THE DAKSHIN DINAJPUR DISTRICT CENTRAL COOPERATIVE BANK LTD.	A	RK/AM		

BEFORE **SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**
AND **SHRI SONJOY SARMA, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS Court Room 4 Google Meeting Id : wuj-umeq-tbb										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author		
1	MA	158	KOL	2025	2013-14	[A] ANIL KUMAR PAIK	B	SS/JM		
2	MA	159	KOL	2025	2018-19	[A] ANIL KUMAR PAIK	B	SS/JM		
3	MA	160	KOL	2025	2018-19	[A] ANIL KUMAR PAIK	B	SS/JM		

BEFORE **SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**
AND **SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS Court Room 4 Google Meeting Id : wuj-umeq-tbb										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author		
1	MA	12	KOL	2026	2012-13	[A] REMIX SUPPLIERS PVT LTD	C	PKC/JM		

BEFORE **SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**
AND **SHRI RAKESH MISHRA, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS Court Room 4 Google Meeting Id : wuj-umeq-tbb										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author		
1	MA	26	KOL	2026	2010-11	[D] SALTEE PROJECTS PVT. LTD.	C	RM/AM		


Assistant Registrar
21-May-2026